

immunological profile. opportunistic infections and other manifestation of HIV infection.

- providing training facilities to medical and para-medical personnel in the management of HIV patients.

Import of Homoeopathic Medicines

252. SHRI UTTAM RATHOD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of Homoeopathic medicines that are being imported in the country in spite of the fact that they are not marketed in the country of origin:

(b) whether such imports violate the provisions of Drugs & Cosmetics Act, 1940; and

(c) if so, the reasons for such imports ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) to (c). Homoeopathic Medicines in finished form or Homoeopathic drug (Single) in basic form and/or of any potency, including Sugar of Milk in bulk is allowed for import under open General Licence, Appendix-6, list-8, Part-II under entry No. 23 by all persons for actual use/stock and sale. These Homoeopathic medicines should conform to Homoeopathic Pharmacopocia of India, if there is monograph in Homoeopathic Pharmacopocia of India, or they should conform to the claims made on the label.

Cineraria Maritime Succus manufactured by Dr. Wellimar Schwabe Gmbh & Co., West Germany is being imported into the country for the last 3 decades. According to available information the same is not being marketed in the county of origin i.e. Federal Republic of Germany.

Import of drugs, which are not marketed in the country of origin, does not violete any provisions of the Drugs & Cosmetics Act 1940. Under the provisions of the Drugs and Cosmetics Act as per Rule 30B the import of the drug whose manufacture, Sale or distribution is prohibited in the country of origin is not allowed.

Sickness in Jute Industry

253. SHRI SATYAGOPAL MISRA: Will the Minister of TEXTILES be pleased to state the details of the proposals of Government for the removal of the sickness of Jute Industries?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): Over the last few years a large number of jute mills became sick mainly due to imbalance and cost-price of structure as a result of adverse trading conditions. While cost of production has been increasing rapidly on account of escalation in post of raw material, power and direct inputs, sales realisation has not by and large matched rising post on account of sluggish demand. This is partcular due to shrinkage in demand both in the export and domestic markets for jute goods in the face of competition from synthetic substitutes.

A statement on the same is given below.

STATEMENT

With a view to rejuventing jute industry Government have initiated various assurances from time to time which include:

- (1) Introduction of Jute modernisation Fund Scheme of Rs. 150 crores.
- (2) Creation of Special Jute Development Fund of Rs. 100 crores for implementation various identified

programmes in jute sectors.

- (3) Issue of reservation order for mandatory use of jute goods in certain specific sectors like food, grains, cement, fertilizers and sugar.
- (4) Launching of Internal Market Assistance (IMA) and External market Assistance (EMA) Schemes to provide subsidy on various diversified jute products for three years at the rate of 12%, 10% and 8% respectively on domestic sales and at the rate of 10% on exports.
- (5) Permission for duty-free imports of certain machinery items of improved technology up-to 31.12.90.
- (6) Grant of CCS at the rate of 12% on export of almost all jute products to both manufacturer and merchant exporters.
- (7) procurement of jute bags for packing food-grains on a cost-plus pricing formula as distinct from market price.
- (8) Sharing of entire losses by JMDC and STC on export of jute goods against global tenders for hessian and sacking at discount prices.
- (9) Exemption from payment of Excise Duty in respect of a number of diversified jute products as per Union Budget Proposals for 1990-91 encouraging product diversification by Jute Industry.
- (10) Extension of Full Fibre Flexibility to jute industry for utilisation of all

fibres (Cotton, synthetic and wool) and yarn made of these fibres for manufacture of diversified jute products.

Land for Cremation in Tilak Vihar

254. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal from Delhi Administration to allot land for cremation in or near Tilak Vihar;

(b) if so, the details thereof; and

(c) the steps being taken by Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) A cremation ground is already functioning close to Tilak Vihar.

[Translation]

Employees In Handloom Export Corporation

255. SHRI CHHAVIRAM ARGAL: Will the Minister of TEXTILES be pleased to state:

(a) the number of officers and employees in the Handicrafts and Handloom Exports Corporation;

(b) the number of persons belonging to Scheduled Castes/Tribes in each category of officers and employees;

(c) whether there is any backlog in the vacancies reserved for SCs/STs; and